NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

CP No. 105 /241-242/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2019

Name of the Company: Jiwanlalgopaliji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	KUNJAL DALAL	PCS	Petitioners	
2.	Chinmay Ganthi	Advocate	Resp-6	
3	JAINISH SHAH MEHUL AKHIARZA	Advocate	Resp 1-3	

ORDER

The parties are represented through their respective learned counsel and PCS.

Due to paucity of time, the matter could not be taken up.

List the matter on 27.06.2019

MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 11th day of April, 2019

HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

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